

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2013
CA No. 210/2013

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s.

M/s. Shirwal Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Anagha Anasingaraju	PLS for Respondent No. 1, 2, 3, 6, 7, 9 to 15	aanagha
2.	BANMURUKAN NADAR	PLS for	

COMMON ORDER

C.A. No. 206/2013 IN T.C.P. No. 45/397-398/CLB/MB/MAH/2013

C.A. No. 207/2013 IN T.C.P. No. 46/397-398/CLB/MB/MAH/2013

C.A. No. 208/2013 IN T.C.P. No. 47/397-398/CLB/MB/MAH/2013

C.A. No. 209/2013 IN T.C.P. No. 48/397-398/CLB/MB/MAH/2013

C.A. No. 210/2013 IN T.C.P. No. 49/397-398/CLB/MB/MAH/2013

C.A. No. 211/2013 IN T.C.P. No. 50/397-398/CLB/MB/MAH/2013

T.C.P. No. 51/397-398/CLB/MB/MAH/2013

C.A. No. 212/2013 IN T.C.P. No. 52/397-398/CLB/MB/MAH/2013

T.C.P. No. 53/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. Matter was listed for final hearing for the Rejoinder Arguments of the Petitioner's Counsel.
3. However, there is a change in the Constitution Bench.

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T.C.P. No. 53/397-398/CLB/MB/MAH/2013

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4. The Division Bench shall hear the ^{fresh} arguments. Hence the matter is now listed for hearing on **28.09.2017 at 12 Noon.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
01.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)